

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

REGISTERED

Commercial Complex(BDA)
Indira Nagar,
BANGALORE- 560 038.

Dated 2th Nov 1986 '86

Application No. 251 /86(T)

WP No. 4279/80

Applicant M.S.Parameeshwariah, Resident of Madiwala,
Malur Taluk, Working as Branch Postmaster,
Madiwala Post, Malur Sub Office, Kolar Division. Applicant

To Versus

1. Senior Superintendent of Post Offices, Kolar Division, Kolar.
2. Postmaster-General, Karnataka Circle, Bangalore-560001.
3. U.C.I. ~~xxxxx~~ Secretary & Commissioner, Communications, Posts & Telegraphs, Parliment Street, NEW DELHI-110001.
4. Sri M.Raghaendrachar, Advocate for Applicant, 1074, Srinivasanagar IIInd Phase, Banashankari, Ist Stage, B'lore-80.
5. Shri M. Vasudeva Rao, Addl. Central Govt. Standing Counsel, High Court of Karnataka Building, B'lore-1.

SUBJECT: Sending copies of Order passed by the Bench in
Application No. 251/86(T)

....

Please find enclosed herewith the copy of the Order/
~~Interim Order~~ passed by this Tribunal in the above said Application
No. 251/86(T) on 19.9.86.

Encl: as above.

[Signature]
SECTION OFFICER
(JUDICIAL)

[Signature]
E
4/12/86

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

REGISTERED

Commercial Complex(BDA)
Indira Nagar,
BANGALORE- 560 038.

Dated th November '86

Application No. 251 /86(T)

2 DEC 1986

WP No. 4279/80

Applicant M.S.Parameashwariah, Resident of Madiwala,
Malur Taluk, Working as Branch Postmaster,
Madiwala Post, Malur Sub Office, Kolar Division. Applicant

To

Versus

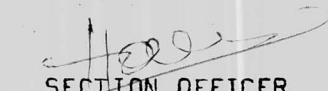
1. Senior Superintendent of Post Offices, Kolar Division, Kolar.
2. Postmaster-General, Karnataka Circle, Bangalore-560001.
3. U.C.I. ~~XXXXX~~ Secretary & Commissioner, Communications, Posts & Telegraphs, Parliament Street, NEW DELHI-110001.
4. Sri K. Raghavendrachar, Advocate for Applicant, 1074, Srinivasanagar IIInd Phase, Banashankari, 1st Stage, B'lore-80.
5. Shri M. Vasudeva Rao, Addl. Central Govt. Standing Counsel, High Court of Karnataka Building, B'lore-1.

SUBJECT: Sending copies of Order passed by the Bench in
Application No. 251/86(T)

....

Please find enclosed herewith the copy of the Order/
~~Interim Order~~ passed by this Tribunal in the above said Application
No. 251/86(T) on 19.9.86.

Encl: as above.


SECTION OFFICER
(JUDICIAL)

**IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL ADDITIONAL BENCH,
BANGALORE**

Applicant

M.S. Parameshwariah

A.NO. 251/86 (T)

Order Sheet (contd)

Respondents

Sr. Superintendent of Post Offices
Kolar Division
Kolar

Date	Office Notes	Orders of Tribunal
------	--------------	--------------------

19.9.1986.

Shri M. Raghavendrachar, learned counsel for the applicant, submits that his client was kept off duty on 16.10.1978 and the order terminating his services was passed on 7.3.1984. According to Shri Achar, his client is entitled to back wages for this period. There is force in this submission, since the ⁱⁿ dual relationship of master and servant existed during the aforesaid period. Excluding the 120 days prescribed as the reasonable norm, in the D.G. P&T Lr.No. 151/3/81-Vig.III dt. 25.8.1981, we direct the respondents to pay the applicant back wages for the period from the date he was kept off duty till he was finally removed from service, within two months from the date of receipt of this order. Application is allowed accordingly; no order as to costs.



dms.

sd/-

(CH. RAMAKRISHNA RAO)
MEMBER (J)
19.9.1986.

sd/-

(L.H.A. REGO)
MEMBER (A)
19.9.1986.

True Copy

SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE